

BEFORE THE NATIONAL GREEN TRIBUNAL

**SOUTHERN ZONE, CHENNAI
Application No.98 of 2017 (SZ)**

Appellant(s)

Respondents

Raveendran

1. The Chairman,

Ramavarmanchirai

Tamil Nadu Pollution Control Board
Chennai

2. The District Environmental Engineer

Tamil Nadu Pollution Control Board
Nagercoil

3. The Revenue Divisional Officer

Padmanabhapuram, Thuckalay

4. The Chief Scientific Officer

Tamil Nadu Pollution Control Board
Pettai, Tirunelveli

5. MJD Constructions & Engineering

Palukal

6. Mrs. Janakajebangelin Deadas

7. Manikandan

8. Jabamany

Counsel appearing for applicant

Counsel appearing for respondent/s

M/s. M.P. Hariprasad

Mr. Azhamperumal for R1, 2 & 4

Mr. M.K Subramanian Mr.E. Manoharan

Mr.P. Velmani for R3

M/s.R.Saravanakumar, E.Veda Bagath

Singh, J.Raja Rao, U.Sriram for R5, R6 & R7

Note of the Registry	Orders of the Tribunal
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Item No.6

Date: 16th August, 2017

M.A.No.105 of 2017

The main application in fact is listed before the Registrar for filing the reply by the respondents. Based on the representation that M.A.No.105 of 2017 is filed, for listing the M.A., the application is listed today. Unfortunately, it is seen that M.A. is not listed along with main application.

List the same on 17.08.2017.

....., JM
(Justice M.S.Nambiar)

.....EM
(Shri P.S. Rao)



